

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 414/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Airbrne Investment & Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Dareshan Ashar	Sanjay. Udeshi & Co.	Dashar
2.	Adv. Aditya Bhatt	Sanjay. Udeshi & Co.	AB

ORDER

- CSA 375/230-232/NCLT/MB/MAH/2017
- CSA 358/230-232/NCLT/MB/MAH/2017
- CSA 412/230-232/NCLT/MB/MAH/2017
- CSA 413/230-232/NCLT/MB/MAH/2017
- CSA 414/230-232/NCLT/MB/MAH/2017
- CSA 415/230-232/NCLT/MB/MAH/2017
- CSA 416/230-232/NCLT/MB/MAH/2017
- CSA 417/230-232/NCLT/MB/MAH/2017
- CSA 418/230-232/NCLT/MB/MAH/2017
- CSA 419/230-232/NCLT/MB/MAH/2017
- CSA 420/230-232/NCLT/MB/MAH/2017
- CSA 421/230-232/NCLT/MB/MAH/2017
- CSA 422/230-232/NCLT/MB/MAH/2017
- CSA 423/230-232/NCLT/MB/MAH/2017
- CSA 424/230-232/NCLT/MB/MAH/2017
- CSA 425/230-232/NCLT/MB/MAH/2017
- CSA 426/230-232/NCLT/MB/MAH/2017
- CSA 427/230-232/NCLT/MB/MAH/2017
- CSA 428/230-232/NCLT/MB/MAH/2017
- CSA 429/230-232/NCLT/MB/MAH/2017
- CSA 430/230-232/NCLT/MB/MAH/2017
- CSA 431/230-232/NCLT/MB/MAH/2017
- CSA 432/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate order

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)